

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 726 of 2019

In the matter of:

Continental Piling & Excavation Pvt Ltd.Appellant

Vs.

Capacit'e Infraprojects Ltd.Respondent

For Appellant: Mr. Dinesh Gupta, Advocate

**For Respondent: Mr. Rishi Bhatnagar and Mr. Mohan Kumar Khullar,
Advocates**

ORDER

14.02.2020: It is stated that the Counsel for the Appellant is not available due to personal difficulty.

List the Appeal 'for admission (after notice)' on **6th March, 2020.**

**[Justice A.I.S Cheema]
Member (Judicial)**

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

ha/gc